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The Chairman of the Security Council Committee established pursuant to resolution 1267 (1999) concerning Al-Qaida and the Taliban and Associated Individuals and Entities presents his compliments to the Permanent Representatives to the United Nations and wishes to convey the following:

I. On **11 May 2010**, the Committee approved the **addition of the two entries** specified below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.A.281.10. Name: 1: NAYIF 2: BIN-MUHAMMAD 3: AL-QAHTANI 4: na

Name (original script): نايف بن محمد القحطاني

Title: na **Designation:** na **DOB:** 25 Mar. 1988 **POB:** Saudi Arabia **Good quality a.k.a.:** **a)** Nayif Bin-Muhammad al-Qahtani **b)** Nayef Bin Muhammad al-Qahtani **c)** Nayif Muhammad al-Qahtani **d)** Nayf Mohammed al-Qahtani **e)** Naif Mohammad Said al-Qahtani Alkodri **f)** Naif Mohammed Saeed al-Kodari al-Qahtani **g)** Nayef Bin Mohamed al-Khatani **h)** Mohammed Naif al-Khatani **i)** Nayef bin Mohamed al-Khatany **j)** Al-Qahtani Abohemem **Low quality a.k.a.:** **a)** Abi Hamam **b)** Abu-Hamam **c)** Abu-Humam **d)** Abu-Hammam **e)** Abu Hammam al-Qahtani **Nationality:** Saudi Arabian **Passport no.:** Saudi Arabian passport number G449745, issued on 30 May 2006, valid until 6 Apr. 2011 **National identification no.:** na **Address:** Yemen **Listed on:** 11 May 2010 **Other information:** Associated with Al-Qaida in the Arabian Peninsula (QE.A.129.10.) and its leader, Nasir 'abd-al-Karim 'Abdullah Al-Wahishi (QI.A.274.10.).

QI.A.282.10. Name: 1: QASIM 2: YAHYA 3: MAHDI 4: AL-RIMI

Name (original script): قاسم يحيى مهدي الريمي

Title: na **Designation:** na **DOB:** 5 Jun. 1978 **POB:** Sanaa, Yemen **Good quality a.k.a.:** **a)** Qasim Al-Rimi **b)** Qasim al-Raymi **c)** Qassim al-Raymi **d)** Qasim al-Rami **Low quality a.k.a.:** **a)** Qasim Yahya Mahdi 'Abd al-Rimi **b)** Abu Hurayah al-Sana'ai **c)** Abu 'Ammar **Nationality:** Yemeni **Passport no.:** Yemeni passport number 00344994, issued on 3 Jul. 1999 **National identification no.:** na **Address:** Yemen **Listed on:** 11 May 2010 **Other information:** Interpol Red Notice file for AL RIMI (f/n) Qassim Yahya Mahdi # 2006/6496, Control # A-478/3-2009.

In accordance with paragraph 14 of resolution 1904 (2009), the Committee has made accessible on its website narrative summaries of reasons for listing of the above names, at the following URL: <http://www.un.org/sc/committees/1267/narrative.shtml>. Copies of these narrative summaries of reasons for listing are attached to this note verbale.

II. On 11 May 2010, the Committee approved the **amendments** specified with strikethrough and underline in the entries below to its Consolidated List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1904 (2009) adopted under Chapter VII of the Charter of the United Nations.

C. Individuals associated with Al-Qaida

QI.D.42.01. Name: 1: HASSAN 2: DAHIR 3: AWEYS 4: na

Name (original script): حسن ظاهر عويس

Title: **a)** Sheikh **b)** Colonel **Designation:** na **DOB:** 1935 **POB:** na **Good quality a.k.a.:** **a)** Ali, Sheikh Hassan Dahir Aweys **b)** Awes, Shaykh Hassan Dahir **c)** Hassen Dahir Aweys **d)** Ahmed Dahir Aweys **e)** Mohammed Hassan Ibrahim **f)** Aweys Hassan Dahir **g)** Hassan Tahir Oais **h)** Hassan Tahir Uways **i)** Hassan Dahir Awes **Low quality a.k.a.:** ~~na~~ **a)** Sheikh Aweys **b)** Sheikh Hassan **c)** Sheikh Hassan Dahir Aweys **Nationality:** Somali **Passport no.:** na **National identification no.:** na **Address:** Reported to be in Eritrea as of 12 Nov. 2007 **Listed on:** 9 Nov. 2001 (amended on 21 Dec. 2007, 11 May 2010) **Other information:** Family background: from the Hawiya, Habergdir, Ayr clan. Senior leader of Al-Itihaad Al-Islamiya (AIAI) (listed under permanent reference number QE.A.2.01.). Also subject to the sanctions measures set out in Security Council resolution 1844 (2008) concerning Somalia and Eritrea (see the "Consolidated List" section of the relevant Committee's website at the following URL: <http://www.un.org/sc/committees/751/index.shtml>).

QI.A.172.04. Name: 1: HASSAN 2: ABDULLAH 3: HERSI 4: AL-TURKI

Name (original script): حسن عبد الله حرسى التركي

Title: **a)** Sheikh **b)** Colonel **Designation:** na **DOB:** Approximately 1944 **POB:** Region V, Ethiopia, (the Ogaden Region in eastern Ethiopia) **Good quality a.k.a.:** **a)** Hassan Turki **b)** Hassen Abdelle Fihaye **c)** Sheikh Hassan Abdullah Fahaih **d)** Hassan Al-Turki **e)** Hassan Abdillahi Hersi Turki **f)** Sheikh Hassan Turki **g)** Xasan Cabdilaahi Xirsi **h)** Xasan Cabdulle Xirsi **Low quality a.k.a.:** na **Nationality:** Somali **Passport no.:** na **National identification no.:** na **Address:** Reported to be active in Southern Somalia, lower Juba near Kismayo, mainly in Jilibe and Burgabo as of November 2007 **Listed on:** 6 Jul. 2004 (amended on 25 Jul. 2006, 21 Dec. 2007, 12 Apr. 2010, 11 May 2010) **Other information:** Family Background: From the Ogaden clan, Reer - Abdille subclan. Part of the Al-Itihaad Al-Islamiya (AIAI) (QE.A.2.01.) leadership. Believed to have been involved in the attacks on the United States embassies in Nairobi and Dar es Salaam in August 1998. Also subject to the sanctions measures set out in Security Council resolution 1844 (2008) concerning Somalia and Eritrea (see the "Consolidated List" section of the relevant Committee's website at the following URL: <http://www.un.org/sc/committees/751/index.shtml>).

Pursuant to paragraph 25 of Security Council resolution 1822 (2008), the Committee is conducting a review of names on the Consolidated List, with a view to ensure that the List is as updated and as accurate as possible, and to confirm that listing remains appropriate. Since the last update of the Consolidated List (22 April 2010), the Committee has concluded its review of the following names:

- Youssef Ben Abdul Baki Ben Youcef Abdaoui (QI.A.90.03.) – review concluded on 22 April 2010
- Mehrez Ben Mahmoud Ben Sassi Al-Amdouni (QI.A.92.03.) – review concluded on 22 April 2010
- Chiheb Ben Mohamed Ben Mokhtar Al-Ayari (QI.A.93.03.) – review concluded on 22 April 2010
- Faouzi Ben Mohamed Ben Ahmed Al-Jendoubi (QI.A.101.03.) – review concluded on 22 April 2010
- Najib Ben Mohamed Ben Salem Al-Waz (QI.A.104.03.) – review concluded on 22 April 2010
- Lotfi Ben Abdul Hamid Ben Ali Al-Rihani (QI.A.145.03.) – review concluded on 22 April 2010
- Noureddine Ben Ali Ben Belkassem Al-Drissi (QI.A.149.03.) – review concluded on 22 April 2010
- Mourad Bel Ali Ben Al-Basheer Al-Trabelsi (QI.A.151.03.) – review concluded on 22 April 2010
- Safet Ekrem Durguti (QI.D.153.03.) – review concluded on 22 April 2010
- Khalid Abd Al-Rahman Hamd Al-Fawaz (QI.A.59.02.) – review concluded on 22 April 2010
- Mohamed Ben Belgacem Ben Abdallah Al-Aouadi (QI.A.60.02.) – review concluded on 22 April 2010
- Al As'ad Ben Hani (QI.B.62.02) – review concluded on 22 April 2010
- Al-Mokhtar Ben Mohamed Ben Al-Mokhtar Bouchoucha (QI.B.63.02.) – review concluded on 22 April 2010
- Sami Ben Khamis Ben Saleh Elsseid (QI.E.64.02.) – review concluded on 22 April 2010
- Abd El Kader Mahmoud Mohamed El Sayed (QI.E.65.02.) – review concluded on 22 April 2010
- Mostafa Kamel Mostafa Ibrahim (QI.I.67.02.) – review concluded on 22 April 2010

- Abu Sufian Al-Salamabi Muhammed Ahmed Abd Al-Razziq (QI.A.220.06.) – review concluded on 6 May 2010
- Al Rashid Trust (QE.A.5.01.) – review concluded on 6 May 2010
- Tunisian Combatant Group (QE.T.90.02.) – review concluded on 6 May 2010
- Said ben Abdelhakim ben Omar al-Cherif (QI.A.138.03.) – review concluded on 6 May 2010
- Imad ben al-Mekki ben al-Akhdar al-Zarkaoui (QI.A.139.03.) – review concluded on 6 May 2010
- Kamal ben Maeldi ben Hassan al-Hamraoui (QI.A.140.03.) – review concluded on 6 May 2010

To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

<http://www.un.org/sc/committees/1267/consolist.shtml>. The List is available in HTML, PDF and XML format.

In accordance with paragraph 19 of resolution 1526 (2004), the Committee's Secretariat automatically conveys updates of the List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new contact information for this purpose to the Secretariat by e-mail to/at SC-1267-Committee@un.org or fax +1 212 963 1300/+1 212 963 3778. The Committee encourages all States to allow implementation of updates of the List based on e-mails, soft-copy notices, or website postings.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the tenth update of the List in 2010.

11 May 2010



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.A.281.10. NAYIF BIN-MUHAMMAD AL-QAHTANI

Date on which the narrative summary became available on the Committee's website: 11 May 2010

Nayif bin-Muhammad al-Qahtani was listed on **11 May 2010** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "recruiting for", and "otherwise supporting acts or activities of" Al-Qaida (QE.4.01) and Al-Qaida in the Arabian Peninsula (QE.A.129.10).

Additional information:

Nayif bin-Muhammad al-Qahtani is a leader of Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10) whose main role has been to serve as a liaison between cells in Yemen and Saudi Arabia. He has also managed a number of AQAP operations in Yemen and received financial support from abroad to support attacks against targets in both Yemen and Saudi Arabia. In addition to planning, financing, and overseeing terrorist attacks, Al-Qahtani also has served as a spokesperson for AQAP. He has been a regular contributor to AQAP's Sada al Malahim online magazine, contributing to the content of at least five issues released within the past two years.

Since its creation, AQAP has claimed responsibility for the March 2009 suicide bombings that killed four Korean tourists in Yemen, and is reportedly responsible for the kidnapping of nine foreigners in Yemen, and the execution of three of them, in June 2009. Additionally, AQAP has claimed responsibility for the 25 December 2009 attempted bombing of a Northwest Airlines flight traveling between Amsterdam and Detroit by Umar Farouk Abdulmutallab.

Al-Qahtani is believed to have planned and financed the bombing of the United States Embassy in Sanaa on 17 September 2008, which killed nineteen, including the attackers. Al-Qaida in Saudi Arabia issued a statement claiming responsibility for the attack which included specific details about the operation. After the attack, Al-Qahtani released an article discussing the attack. On 25 July 2008, Al-Qaida in Yemen claimed responsibility for an attack on a police compound. The attack killed one and injured eighteen. Al-Qahtani, along with twelve others, has been linked to the planning of the attack.

In March 2008, Al-Qahtani posted a message titled "Let Us Go to Yemen" on an Al-Qaida website urging operatives in Saudi Arabia to move to Yemen to avoid arrest. He also suggested that those who went to Yemen would have no need to worry about the monetary aspects of their move, implying that he would be able to finance those who followed his advice. In a January 2008 interview, Al-Qahtani pledged allegiance to Usama bin Laden (QI.B.8.01) and has also promised to follow AQAP emir Nasir 'abd-al-Karim 'Abdullah al-Wahishi (QI.A.274.10). Al-Qahtani has publicly called for the use of terrorism to achieve AQAP's objectives.

On 2 July 2007, an Al-Qaida in Yemen (a predecessor group of AQAP) suicide bomber attacked the Balqis Temple in Marib, Yemen, killing eight Spanish tourists, two Yemeni citizens and injuring twelve others in the area. Al-Qahtani is believed to have been involved in the preparation, supervision, and implementation of the attack.

Even prior to the creation of AQAP, Al-Qahtani was engaged in the financing, planning and execution of terrorist acts. As proclaimed leader of Al-Qaida in Saudi Arabia, one of the predecessor organizations to AQAP, Al-Qahtani was focused on targeting critical oil infrastructure. His attacks were not limited to Saudi Arabia. In September 2006 he was accused by the Yemeni authorities of supplying the explosives for two suicide attacks on oil facilities in Yemen. After the creation of AQAP, Al-Qahtani continued planning for targeted attacks on oil producing facilities.

Related listed individuals and entities:

Al-Qaida (QE.4.01), listed on 6 October 2001

Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10), listed on 19 January 2010

Usama Muhammed Awad bin Laden (QI.B.8.01), listed on 25 January 2001

Nasir 'abd-al-Karim 'Abdullah al-Wahishi (QI.A.274.10), listed on 19 January 2010

Said Ali al-Shihri (QI.A.275.10), listed on 19 January 2010

Qasim Yahya Mahdi al-Rimi (QI.A.282.10), listed on 11 May 2010



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NARRATIVE SUMMARIES OF REASONS FOR LISTING

QI.A.282.10. QASIM YAHYA MAHDI AL-RIMI

Date on which the narrative summary became available on the Committee's website: 11 May 2010

Qasim Yahya Mahdi al-Rimi was listed on **11 May 2010** pursuant to paragraph 2 of resolution 1904 (2009) as being associated with Al-Qaida, Usama bin Laden or the Taliban for "participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of", "supplying, selling or transferring arms and related materiel to", "recruiting for", and "otherwise supporting acts or activities of" Al-Qaida (QE.A.4.01) and Al-Qaida in the Arabian Peninsula (QE.A.129.10).

Additional information:

Qasim Yahya Mahdi al-Rimi is Al-Qaida in the Arabian Peninsula's (AQAP) (QE.A.129.10) senior leader for terrorist operations. He was sentenced to five years in prison in 2005 after being convicted in Yemen of plotting to assassinate the United States Ambassador to Yemen. He, along with AQAP's current emir, Nasir 'abd-al-Karim 'Abdullah al-Wahishi (QI.A.274.10), escaped from prison in Yemen in 2006.

Since his escape, Al-Rimi has played a key role in reviving the regional node of Al-Qaida (QE.A. 4.01). In 2007, he and Al-Wahishi announced the emergence of Al-Qaida in Yemen (AQAP's predecessor) and carried out a July 2007 attack on a convoy of Spanish tourists in Mareb province, Yemen that killed nine people.

Since its creation, AQAP has claimed responsibility for the March 2009 suicide bombings that killed four Korean tourists in Yemen, and is reportedly responsible for the kidnapping of nine foreigners in Yemen, and the execution of three of them, in June 2009. Additionally, AQAP has claimed responsibility for the 25 December 2009 attempted bombing of a Northwest Airlines flight traveling between Amsterdam and Detroit by Umar Farouk Abdulmutallab.

Al-Rimi has played a key operational role and held positions of authority in AQAP and formerly Al-Qaida in Yemen, both of which have publicly claimed responsibility for planning and carrying out assassinations, suicide bombings, and attacks against critical infrastructure with targets including the United States Embassy in Sanaa, tourists, aid workers, Yemeni counterterrorism officials, and oil facilities. Al-Rimi has planned and directed such acts of terrorism. Al-Rimi has also played an important role in recruiting the current generation of militants making up the Yemen-based AQAP.

Related listed individuals and entities:

Al-Qaida (QE.A.4.01), listed on 6 October 2001

Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10), listed on 19 January 2010

Nasir 'abd-al-Karim 'Abdullah al-Wahishi (QI.A.274.10), listed on 19 January 2010

Said Ali al-Shihri (QI.A.275.10), listed on 19 January 2010

Nayif bin-Muhammad al-Qahtani (QI.A.281.10), listed on 11 May 2010